

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

**Miscellaneous Application No.37/2024/EZ
In Original Application No. 43/2023/EZ**

In the matter of:-

Pradeep Kumar Dhal ... Applicant

-Versus-

State of Odisha & others ... Respondents

WITH

**Miscellaneous Application No.34/2024/EZ
In Original Application No. 47/2023/EZ**

In the matter of:-

Rabindra Ghadei ... Applicant

-Versus-

State of Odisha & others ... Respondents

I N D E X

<u>Sl. No.</u>	<u>Description of Documents</u>	<u>Page No.</u>
1	Affidavit filed on behalf of Opp. Party Nos. 02 & 06.	1-15
2	<u>Annexure-A/6 Series</u> Copy of the Letter No 556 Dated 11.02.2025 & Letter No. 1024/17.03.2024.	16-17
3	<u>Annexure-B/6</u> Copy of the Letter No.1704 dated 21.03.2025.	18-19

4	<u>Annexure-C/6 Series</u> Copy of the Letter No.1929 dated 03.04.2025 and 2090 dated 08.04.2025.	20-21
5	<u>Annexure-D/6</u> Copy of the Letter No.2239 dated 17.04.2025.	22
6	<u>Annexure-E/6 Series</u> Copy of the Letters No.2261, 2256 & 2250, Dt.17.04.2025.	23-28
7	<u>Annexure-F/6</u> Copy of the Letter No.2333 dated 19.04.2025.	29
8	<u>Annexure-G/6 Series</u> Copy of the Letters No. 1396/PS/Dt.21.04.2025, 671/PS/Dt.21.04.2025 & 1359/PS/Dt. 21.04.2025.	30-32
9	<u>Annexure-H/6</u> Copy of the Letter No.520 dated 22.04.2025.	33
10	<u>Annexure-I/6</u> Copy of the Letter No.2403 dated 24.04.2025.	34
11	<u>Annexure-J/6</u> Copy of the Letter No. 1681 dated 25.04.2025 along with the Assessment Report.	35-42
12.	<u>Annexure-K/6</u> Copy of the Letter No.2555 dated 25.04.2025.	43-44

13.	<u>Annexure-L/6</u> Copy of the Letter No.2559 dated 25.04.2025.	45
14.	<u>Annexure-M/6</u> Copy of the Reply of the Lessee dated 28.04.2025.	46

Cuttack

By The Respondent Nos. 2 & 6 through

Date: 29.04.2025

A. Dash

ADDL. STANDING COUNSEL



**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

**Miscellaneous Application No.37/2024/EZ
In Original Application No. 43/2023/EZ**

In the matter of:-

Pradeep Kumar Dhal ... Applicant

-Versus-

State of Odisha & others ... Respondents

WITH

**Miscellaneous Application No.34/2024/EZ
In Original Application No. 47/2023/EZ**

In the matter of:-

Rabindra Ghadei ... Applicant

-Versus-

State of Odisha & others ... Respondents

**ADDITIONAL AFFIDAVITON BEHALF OF OPP.
PARTY NO. 02 &06**

I, Sri Jayaprakash Nayak, aged about 35 years, S/o-
Subash Chandra Nayak, presently working as Deputy
Director of Mines (I/C), Jajpur Circle, At./P.O./Dist.- Jajpur,
do hereby solemnly affirm and state as follows:-

Adash

Jayaprakash Nayak

**PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995**

×

1. That, I am the Opposite Party No.06 in the present Original Application and authorized by the Collector & D.M, Jajpur, Opposite Party No.2 to file the affidavit in the present case on behalf of self and Opposite Party No.2. I have gone through the Original Application and understood the contents thereof. I am otherwise also well acquainted with the facts of the present case.

2. That, the Applicant has filed the Original Applications bearing O.A. No.43/2023/EZ before this Hon'ble Tribunal with the following prayers:-

"I. To permanently restrain the private Respondent in using of machine and direct the DM, Jajpur to recover the environment compensation for excess and illegal sand mining as assessed by the committee.

II. Direct the Respondent authorities to initiate Criminal Proceedings against Pvt. Respondent and to take appropriate action including suspension or revocation of environment clearance letter and consent to operate order for violation of the Environment Norms and conditions imposed for sand mining.

III. Fix the accountability of Government Respondents for lapses on their part for their

Advt

Jayaprakash Nayak

PRADIPTA KUMAR MOHANTY
Notary, Cuttack Town
Regd.No-ON-04/1995

X

inaction in enforcing the laws regulating the sand mining.

- IV. *Direct the State Respondents to seize the Excavators used for Sand Mining in SANLA-II Sand Quarry in violation of sand mining guidelines and EC conditions.*
- V. *Direct the state respondents to make GPS Tracking of Vehicles and E-Transit Pass Mandatory for Sand Mining Operation."*

It is stated that another Original Application bearing O.A. No.47/23/EZ being the similar issue and both the matters were taken together by this Hon'ble Tribunal for hearing.

3. That, the Original Applications i.e. O.A. No.43/2023/EZ and O.A. No.47/2023/EZ were disposed of by this Hon'ble NGT vide judgment dated 29.08.2023 with the following direction:-

" xxxx

25. to the Respondent No.2, District Collector, Jajpur and Respondent No.6, Deputy Director of Mines, Jajpur Circle, Jajpur, to carry out a fresh inspection of the site in question along with the Senior Scientist of the Odisha State Pollution Control Board, and ascertain as to whether the excess sand has been

PRADIPTA KUMAR MOHANT,
Notary, Cuttack Town
Regd.No-ON-04/1995

Jayaprakash Nayak

Adress

X

extracted by the Project Proponent/Lease Holder (Respondent No.9), in excess of what is permitted in the Environmental Clearance granted by the SEIAA, Odisha, and in case violations are found, the concerned authorities shall proceed to determine the Environmental Compensation against the Respondent No.9 as well as suggest other remedial measures to mitigate the same. Compliance Report should be filed on affidavit by the District Collector, Jajpur, before the Registrar, National Green Tribunal, Eastern Bench, Kolkata, latest by 31s December, 2023.

Xx xx xx."

4. That, in compliance to the above directions of this Hon'ble Tribunal, a joint field visit was conducted on 24.11.2023 and Inspection Report dated 30.11.2023 along with its corrigendum dated 30.09.2024 and all the relevant documents were filed before this Hon'ble Tribunal through Show Cause Affidavit by the Respondent No.2 i.e. District Collector, Jajpur on 24.10.2024.

It is humbly submitted that as per the Inspection Report derived from the joint field visit, it was not possible to ascertain excess mining (if anything has been done by the lease holder in past) as far as surface expression is concerned

Jayaprakash Nayak

Adesh

PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995

X

since the field visit was conducted in the post monsoon period and the entire source was covered with sand.

5. That, it is respectfully submitted that, in the aforesaid Joint Inspection conducted on 24.11.2023, the exact amount of extracted sand / or excess mining done by the Project Proponent/Lease Holder (Respondent No.9), if any in the relevant period, could not be ascertained. Therefore, the State Respondents decided to take further necessary steps to ascertain the alleged excess mining, if any, done by the Project Proponent/Lease Holder (Respondent No.9) in excess of what is permitted in the Environmental Clearance granted by the SEIAA, Odisha. The various steps have been taken to ascertain the alleged excess mining.

6. That, various documentary verification, necessary information was sought from the concerned authorities i.e. Tahasildar, Vyasagar, Regional Transport Officer, Jajpur, Inspectors-in-Charge, Korei, Jajpur Road, Panikoili, to provide any documentary evidence, if available at their end which may be helpful to ascertain illegal or excess extraction of sand by the lessee during the alleged period from Sanla-II

Adarsh

Jayapriya Mohant

M
PRADIPTA KUMAR MOHANT,
Notary, Cuttack Town
Regd.No-ON-04/1995

X

Sand Quarry. Similarly, the Chief Executive, Odisha Space Application Centre (ORSAC), Bhubaneswar was requested to suggest any satellite imagery study method and / or any other possible way to ascertain if there is any excess sand mining done by the lease holder during the period in question.

7. That, the ORSAC, Bhubaneswar has intimated vide Letter No.556 Dated 11.02.2025 in reply to this office Letter No.667 dated 03.02.2025 that the volume of sand mine may be determined after carrying out detail study using stereo pair satellite imageries of two dates i.e. prior to mining and post mining before one set of monsoons. Further, the ORSAC requested to provide the exact dates and period of satellite data required or any other supporting data for facilitating the study. In addition to this ORSAC has already mentioned if the stereo imagery of the period is not available from the empaneled vendors of ISRO, the above study could not be carried out.

Further, after discussion with the Shri Anil Kumar Kanungo, Scientist, ORSAC, it is learnt that, stereo pair satellite imageries for Sand quarry Sanla – II is available for

PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995

Adash

Jayaprakash Nayak

×

29th Nov 2022 and 12th June 2023 and the imageries can be procured from ISRO empaneled vendors. Accordingly, the ORSAC intimated the same and sought for confirmation to the O/o the Deputy Director of Mines, Jajpur Circle, Jajpur regarding procurement of the stereo pair satellite imageries of the dates 29th Nov 2022 and 12th June 2023 vide Letter No. 1024/17.03.2024.

Copy of the Letter No 556 Dated 11.02.2025 & Letter No. 1024/17.03.2024 are annexed herewith at **Annexure A/6 Series.**

8. That, the ORSAC, Bhubaneswar is intimated vide Letter No.1704, dated 21.03.2025 in reply to the Letter No. 1024/17.03.2024 of ORSAC that, satellite imageries were required for the months of Nov 2022 and April 2023 considering one set of monsoons as per their letter. However, the satellite imagery of 12th June 2023 may not be useful as the joint committee in pursuant to the order of Hon'ble NGT, EZ, Kolkata in O.A. No 43/2023/EZ during their field visit on 18th May 2023 has observed that, most part of the lease area was submerged in water which implies monsoon has

Advt

Jayaprakash Nayak

PRADIPTA KUMAR MOHANT,
Notary, Cuttack Town
Regd.No-ON-04/1995

×

already been arrived by 18th may 2023 and though the satellite imagery for 29th Nov 2022 is available, it is of no use without the 2nd pair of satellite imagery prior to arrival of monsoon as per requirement.

However, the ORSAC is intimated that, the Orthophoto of drone Survey for the date 8th Apr 2023 is available in the replenishment study report for the period 2023-24. So, the ORSAC was sought for clarification whether the extraction of sand can be estimated by using stereo satellite imagery of the date 29th Nov 2022 and Ortho image (Drone survey) of 8th Apr 2023 i.e. two sets of images in one set of monsoons.

Copy of the Letter No.1704 dated 21.03.2025 is annexed herewith as Annexure-B/6.

9. That, thereafter, after discussion with Shri Anil Kumar Kanungo, Scientist, ORSAC, the Raw-Data of Drone Survey dated 8th April 2023 used in the replenishment study report for the study period 2023-24 is supplied vide this office Letter No.1929, Dt.03.04.2025 and further on 08.04.2025 vide this office Letter No.2090.

Adarsh

Jayaprakash Nayak

Pradipta

PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995

×

Copy of the Letter No.1929 dated 03.04.2025 and 2090 dated 08.04.2025 are annexed herewith and marked as Annexure-C/6 series.

10. That, as per the discussion with Shri Anil Kumar Kanungo, Scientist, ORSAC on 16.04.2025, the original Mining Plan of Sanla-II Sand Quarry is submitted to the ORSAC for necessary action.

Copy of the Letter No.2239 dated 17.04.2025 is annexed herewith and marked as Annexure-D/6.

11. That, as a part of documentary verification, the Tahasidar, Vyasagar, Regional Transport Officer, Jajpur and Inspectors In-Charge, Kerei PS, Jajpur Road PS and Panikoili PS were once again requested on 17.04.2025 vide this office Letter No.2261, 2256 & 2250 respectively to provide any documentary evidence, if available at their end which may be helpful to ascertain illegal or excess extraction of sand by the lessee during the alleged period from Sanla-II Sand Quarry.

Adam

Jayaprakash Nayak


PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995

~~10~~

Copy of the Letters No.2261, 2256 & 2250, Dt.17.04.2025 is annexed herewith and marked as Annexure-E/6 Series.

12. That, as per the discussion with Shri Anil Kumar Kanungo, Scientist, ORSAC, additional data w.r.t Sanla-II Sand Quarry is provided to ORSAC on 19.04.2025 vide this office Letter No.2333 for further course of action.

Copy of the Letter No.2333 dated 19.04.2025 is annexed herewith and marked as Annexure-F/6.

13. That, in reply to this office Letter No.2250 dated 17.04.2025, the Inspector- in-Charge (s), Korei PS, Panikoili PS, and Jajpur Road PS vide their DR No.1396/PS/Dt.21.04.2025, 671/PS/Dt.21.04.2025 and No.1359/PS/Dt.21.04.2025 respectively replied that, no case has been detected or registered for illegal extraction and transportation of sand from Baitarani River Sand Quarry Sanla-II under VyasanagarTahasil of Jajpur district during the alleged period.

Jayaprakash Nayak

Adapt

PRADIPTA KUMAR MOHANT
Notary, Cuttack Town
Regd.No-ON-04/1995

X

Copy of the Letters No. 1396/PS/Dt.21.04.2025, 671/PS/Dt.21.04.2025 & 1359/PS/Dt. 21.04.2025 are annexed herewith and marked as Annexure-G/6 Series.

14. That, in reply to this office Letter No. 2256 dated 17.04.2025 regarding information on any case detected or registered for unauthorized transportation of sand from Sanla-II Baitarani River Sand Quarry during the alleged period, the Regional Transport Officer, Jajpur intimated vide his Letter No.520 Dt.22.04.2025 that during the said period, overloading vehicles were detected and penalty was imposed but they are unable to say whether those vehicles were transporting sand unauthorizedly from the concerned lease hold area or not.

Copy of the Letter No.520 dated 22.04.2025 is annexed herewith and marked as Annexure- H/6.

15. That, in reply to this office Letter No.2261 Dated 17.04.2025 regarding verification of documents of Sanla-II Baitarani River Sand Quarry during the alleged period, the Tahasildar, Vyasaganar in his Letter No.2403 dated

Adark

Jayaprekash Nayak

Pradipta Kumar Mohanti

PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995

X

24.04.2025 replied that, the case record of Sanla-II Baitarani River Sand Quarry has been transferred to this office and no other document is available in his office related to the said matter.

Copy of the Letter No.2403 dated 24.04.2025 is annexed herewith and marked as Annexure-I/6.

16. That, the Chief Executive, ORSAC vide Letter No.1681 dated 25.04.2025 submitted the Assessment Report based on the Mining Plan and Replenishment Study Report w.r.t Baitarani River Sand Quarry Sanla-II under Vyasanager Tahasil of Jajpur District which reveals that, 4767.068 Cu m of sand has been extracted from the aforesaid sand quarry during the period November 2022 to 08.04.2023 by the lease holder, which is beyond the permissible limit as per statutory documents.

The Assessment Report submitted by ORSAC reveals that, the volume of extraction of SANLA -II Baitarani river sand quarry has been estimated by using Global Mapper software by taking Drone Image DTM (08.04.2023) and RL

Adant

Jayaprabha Nayak

Jayaprabha

M
PRADIPTA KUMAR MOHANTY
Notary, Cuttack Town
Regd.No-ON-04/1995

✕

Height 30 meter of previous mining plan Surveyed on 17.02.2020. Calculation of over extraction was done by taking R.L height from mining plan as base year DEM (Digital Elevation Model) and drone image DTM prepared by Areal Constructions and Geo-India Services as study area. Satellite image of the year 2022 that is available in ORSAC shows that no activity has been done this area so base year height was taken from the existing Mining Plan. Accordingly, the volume of extraction from the year Nov-2022 to Drone Survey DEM on 08.04.2023 was calculated to be 4767.068 Cu m.

It is pertinent to mention here that due to availability of Ortho Image (Drone Survey) of dated 08.04.2023, an attempt was made to assess the volume of extraction of sand from the subject sand quarry.

Copy of the Letter No. 1681 dated 25.04.2025 along with the Assessment Report is annexed herewith and marked as **Annexure-J/6**.

17. That, as the extraction was beyond the permissible limit, the lessee Sri Anand Chandra Mohanty, Baitarani River

PRADIPTA KUMAR MOHANTY
Notary, Cuttack Town
Regd.No-ON-04/1995

Jayprakash Nayak

Adar

✕

Sand Quarry Sanla-II under Vyasanagar Tahasil of Jajpur District has been issued a Show-Cause Notice vide this office Letter No.2555, Dt.25.04.2025 as to why an amount of Rs.18,40,740/- shall not be imposed on him for extraction of 4767.068 Cu m of sand from the said quarry.

Copy of the Letter No.2555 dated 25.04.2025 is annexed herewith and marked as Annexure-K/6.

18. That, the Regional Officer, SPCB, Kalinganagar has been requested vide this office Letter No.2559, Dt.25.04.2025 to calculate the Environmental Compensation against the extracted quantity of 4767.068 Cu m of sand and impose the same on the lessee.

Copy of the Letter No.2559 dated 25.04.2025 is annexed herewith and marked as Annexure-L/6.

19. That, in reply to the Show-Cause Notice No.2555 dated 25.04.2025, the lessee submitted an application on 28.04.2025 wherein he has requested to provide him with an opportunity of hearing with supportive documents for final submission of his views to the show-cause notice.

Adax

Jayaprakash

M
PRADIPTA KUMAR MOHANTY
Notary, Cuttack Town
Regd.No-ON-04/1995

✕

Copy of the Reply of the Lessee dated 28.04.2025 is annexed herewith and marked as Annexure-M/6.

20. That the answering deponent craves leave of this Hon'ble Tribunal and reserves the right to file further affidavit.

21. That the facts stated in this affidavit are true to the best of my knowledge and based on records.

Identified by

Adash

Advocate

Jayprakash Nayak

DEPONENT

Dt: 29/04/2025

Deputy Director of Mines I/
Jajpur Circle, Jajpur

CERTIFICATE

Certificate that due to non availability of cartridge papers, white papers are used.

CUTTACK

Dt. 29.04.2025

Adash

ADDL. STANDING COUNSEL

Solemnly sworn before *J.P. Nayak*
me by.....
being Identified by..... *A. Dash, Advocate*
at Cuttack Town Dated..... *29/04/2025*
29/04/2025
P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995



- X -

ANNEXURE - A/6 Series



ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Govt. of Odisha

ORSAC/PR/1263/2025/ 556 Dt- 11/2/2025

To

The Deputy Director of Mines(I/C)
Office of the Deputy Director of Mines
Jajpur Circle, Jajpur

Sub: M. A No. 37 of 2024 (Arising out of O.A No. 43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No. 34 of 2024 (Arising out of O.A No. 47/2023/EZ), filed by Rabindra Ghadei – Vrs – State of Odisha – regarding.

Ref: Letter No. 667 Dt. 03.02.2025.

Sir,

With reference to the subject cited above and letter under reference, it is to inform you that volume of sand mined in the particular Sand Quarry at Sanla -II under Vyasnagar Tahasil of Jajpur district may be determined after carrying out a detailed study, using Stereo pair satellite imageries of two dates i.e prior to mining and post mining before the monsoons. ORSAC will place an inquires to empanelled vendors. However you are requested to provide the exact dates and period of satellite date required (period of prior to mining, post mining and mining plan report) or any other supporting data for facilitating the study. Vendors of IN-SPACe, ISRO, Govt. of India will be asked regarding the availability of Stereo imageries of the above two dates for conducting the study. Once the data will be available, ORSAC will confirm to Deputy Director of Mines regarding the availability of data and it's cost for the necessary budgetary allocation by Deputy Director of Mines, Jajpur. After receiving the approval, ORSAC will procure Stereo data for processing the same to determine the volume of extracted sand for the said period.

If the Stereo imageries for the period will not be available from the empanelled vendors of ISRO, Govt. of India, the above study will not be carried out by ORSAC.

This is for your kind information and necessary action.

Yours faithfully,

SCIENTIST-D

TRUE COPY ATTESTED

Deputy Director of Mines I/C
Jajpur Circle, Jajpur
29.04.2024



~~12~~
ANNEXURE - A/G Series
ODISHA SPACE APPLICATIONS CENTRE (ORSAC)
Department of Science & Technology, Govt. of Odisha

[Signature]
17.03
M.O/C

ORSAC/PR/1263/2025 **1024** / Dt- **17/03/25**

To,
The Deputy Director Mines
Jajpur circle
Jajpur

Sub:- Regarding availability of Stereo Satellite imagery of Sanla-II and assessment of sand extracted from Sanla-II

Ref: - your office letter no 1094/MM, Jajpur/date 28 02 2025

Sir,

With reference to the subject cited above and letter under reference the Stereo satellite imagery for Sand Quarry at Sanla- II is available for 29th Nov 2022 and 12th June 2023. The data is to be procured from INSPACE empanelled vendors of ISRO. Hence a line of confirmation in this regard may please be sent to ORSAC for procurement of the same. Further it is to inform you that the time requirement for assessment of volume of sand excavated will be atleast 30-40 days after the procurement of satellite data.

This is for your kind information and necessary action.

Thanking you.

Yours faithfully

[Signature]
SCIENTIST-D

TRUE COPY ATTESTED

TRUE COPY ATTESTED

775
17-03-2025

[Signature]
29
Deputy Director of Mines I/C
Jajpur Circle, Jajpur



ANNEXURE - B/6

GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR
E - mail: ddmjajpur.mm@gov.in

Letter No. 1704 /MM, Jajpur/ Date 21-03-2025

To

The Chief Executive,
Orissa Space Application Center (ORSAC), Odisha.

Sub: M. A No. 37 of 2024 (Arising out of O.A No. 43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No. 34 of 2024 (Arising out of O.A No. 47/2023/EZ), filed by Rabindra Ghadei – Vrs – State of Odisha – regarding.

Ref: (1) Your Good Office Letter No. ORSAC/PR/1024/Dt.17.03.2025.
(2) This office Letter N.1094 dated 28.02.2025.

Sir,

With reference to the subject cited above and this office letter No.1094 dated 28.02.2025 cited above, I am to bring to your kind notice that, stereo pair satellite imageries were required for **November 2022 and April 2023** to determine volume of sand mined in the Sanla – II sand quarry. However, as per your good office Letter No. ORSAC/PR/1024/Dt.17.03.2025, it is learned that, stereo satellite imagery for sand quarry Sanla-II is available for the dates 29th November 2022 and 12th June 2023.

In this regard, I am to state that, the satellite imagery of 12th June 2023 may not be useful as joint committee during their field visit on **18th May 2023** in pursuant to the order of Hon'ble NGT, EZ, Kolkata in O.A No.43/2023/EZ had observed that, most part of the lease area was submerged in water which implies monsoon has already been arrived by **18th May 2023**. Though, the satellite imagery for 29th November 2022 is available as per the requirement, it is of no use without the 2nd pair of satellite imagery required for April 2023.

However, this is to bring to your kind notice that, the orthophoto of drone survey for the date **8th April 2023** is available in the replenishment study report for the study period 2023-24.

Therefore, it is requested to intimate whether the extraction of sand can be estimated by using the stereo satellite imagery of the date **29th November 2022** and orthoimage (drone survey) of **8th April 2023** i.e. of two sets of images, so that, procurement of satellite data can be confirmed at this end. The orthophoto and report is attached herewith for your kind reference. Apart from above, this office may kindly be intimated at the earliest if any other information or document is required for the above purpose.

This if for favour of your kind information and necessary action.

Yours faithfully,

Encl: As above

TRUE COPY ATTESTED

[Signature]
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

[Signature]
21.03.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 1705, M.M, Jajpur, Date. 21-03-2025,
Copy to Sri Anil Kumar Kanungo, Sr. Scientist-D, Orissa Space Application Center
(ORSAC), Odisha for kind information.

[Handwritten Signature]
21.03.2025

Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

TRUE COPY ATTESTED

[Handwritten Signature]
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur.



ANNEXURE - C/6 'Series'

GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR
E - mail: ddmjajpur.mm@gov.in

Letter No. 1929 /MM, Jajpur/ Date 03-04-2025

To

The Chief Executive,
Orissa Space Application Center (ORSAC), Odisha.

Sub: Submission of Raw data of Drone Survey for the date 8th April 2023 used for replenishment study with respect to Sanla – II sand quarry, Jajpur district.

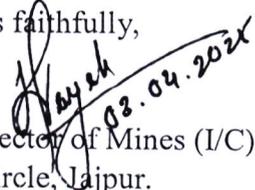
Ref: (1) M. A No. 37 of 2024 (Arising out of O.A No. 43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No. 34 of 2024 (Arising out of O.A No. 47/2023/EZ),
(2) This office Letter No.1704 dated 21.03.2025.

Sir,

With reference to the subject and as per the telephonic conversation with Sri Anil Kumar Kanungo, Scientist, ORSAC, I am submitting herewith the Raw Data of Drone Survey for the date 8th April 2023 used in the replenishment study report for the study period 2023-24 for further action at your end.

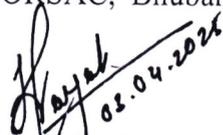
N.B: I do hereby authorise Sri Satyaranjan Mohanty, RQP/OD/058/2016, M/s Foramin Consultancy Services to submit the Raw Data of Drone Survey for the date 8th April 2023 at ORSAC, Bhubaneswar.

Yours faithfully,


Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 1930, M.M, Jajpur, Date. 03-04-2025

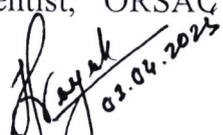
Copy to Sri Satyaranjan Mohanty, RQP/OD/058/2016, M/s Foramin Consultancy Services with a request to submit the above data at ORSAC, Bhubaneswar immediately and report to the undersigned.


Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 1931, M.M, Jajpur, Date. 03-04-2025

Copy submitted to Anil Kumar Kanungo, Scientist, ORSAC for information and necessary action.


Deputy Director of Mines (I/C)
Jajpur Circle, Jajpur


Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.



GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR

E- mail: ddmjajpur.mm@gov.in

Letter No. 2090 /MM, Jajpur/ Date 08-04-2025

To

The Chief Executive,
Orissa Space Application Center (ORSAC), Odisha.

Sub: Regarding supply of Raw Drone Data of Sanla – II sand quarry, Jajpur district for the date 8th April 2023 used for replenishment study.

Ref: (1) Your good office Letter No 1313, dated 07.04.2025.
(2) M. A No. 37 of 2024 (Arising out of O.A No. 43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No. 34 of 2024 (Arising out of O.A No. 47/2023/EZ),
(3) This office Letter No.1704 dated 21.03.2025 & 1929 dated 03.04.2025

Sir,

With reference to the subject and your letter under reference, I am submitting herewith Raw Drone Data of Sanla – II sand quarry, Jajpur district for the date 8th April 2023 used for replenishment study report for further action at your end which are as follows.

1. ECP and GCP Raw data.
2. Ortho Image Data (TIF File)
3. Contour File (Shp File)

N.B: I do hereby authorise Sri Satyaranjan Mohanty, RQP/OD/058/2016, M/s Foramin Consultancy Services to submit the required Raw Drone Data for the date 8th April 2023 at ORSAC, Bhubaneswar.

Yours faithfully,

[Signature]
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 2091, M.M, Jajpur, Date. 08-04-2025

Copy to Sri Satyaranjan Mohanty, RQP/OD/058/2016, M/s Foramin Consultancy Services with a request to submit the above data at ORSAC, Bhubaneswar immediately and report to the undersigned.

[Signature]
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 2092, M.M, Jajpur, Date. 08-04-2025

Copy submitted to Anil Kumar Kanungo, Scientist, ORSAC for information and necessary action.

[Signature]
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

TRUE COPY ATTESTED
[Signature]
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

ANNEXURE -D/6'



GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR
E - mail: ddmjajpur.mm@gov.in

Letter No. 2239 /MM, Jajpur/ Date 17-04-2025

From

Deputy Director of Mines,
Jajpur Circle, Jajpur.

To

The Chief Executive,
ORSAC, Odisha, Bhubaneswar.

Sub: Submission of original Mining Plan of Sanla-II Sand Quarry.

Ref: M.A No. 37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei-Vrs-State of Odisha & Others.

Sir,

As per the telephonic discussion held on 16.04.2025 with Anil Kumar Kanungo, Scientist, ORSAC, I am submitting herewith the original Mining Plant of Sanla-II Sand Quarry under Vyasanagar Tahasil of Jajpur District for onward action at your end in connection with M.A No. 37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei-Vrs-State of Odisha & Others.

Yours faithfully,

Encl: The Original Mining Plan.

[Signature]
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 2240, M.M, Jajpur, Date. 17-04-2025

Copy submitted to Sri Anil Kumar Kanungo, Scientist, ORSAC, Odisha, Bhubaneswar for kind information and necessary action.

TRUE COPY ATTESTED
[Signature]
17.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

[Signature]
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.



ANNEXURE - E/16 'Series'

Reminder

GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR
E - mail: ddmjajpur.mm@gov.in

Letter No. 2261 /MM, Jajpur/ Date 17-04-2025

To

Tahasildar, Vyasaganar
District - Jajpur.

Ref: This office Letter No. 672/MM, Jajpur/Date 03.02.2025

Sub: **M. A No.37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei -Vrs- State of Odisha-regarding.**

Sir,

In inviting a kind reference to the subject cited above, I am to intimate you that, as per judgement dated 25.08.2023 of the Hon'ble NGT vide O.A No.43/2023/EZ & O.A No.47/2023/EZ in the matter of Pradeep Kumar Dhal Vrs State of Odisha & others and Rabindra Ghadei Vrs State of Odisha & others, a joint field visit was conducted on 24.11.2023 w.r.t Baitarani River Sand Quarry at Sanla-II under Vyasaganar Tahasil of Jajpur district to ascertain excess mining, if any done by the lease holder. During joint enquiry, it was not possible to ascertain the excess sand any done by the lease holder as the field visit was conducted in the post monsoon period and the source was covered with sand. The inspection report was filed before the Hon'ble NGT on behalf of Respondent No.2 i.e. Collector, Jajpur. This matter was listed before the Hon'ble NGT on 21.01.2025. The Hon'ble NGT after reading the observation, showed his displeasure with respect to the conduct of the State missionaries and also raised question as to why proper verification for excess sand mining has not been done, as directed by judgment dated 25.08.2023 with a direction to conduct proper inspection (including documentary verification, digital survey and all other possible methods) to ascertain excess sand mining done by the lease holder, if any, as soon as possible. The matter is again listed on **01.05.2025**.

In view of the above averments, it is once again requested to verify the documents during the above-mentioned period i.e. between **November 2022 and April 2023** available in your establishment with respect to the source for the above purpose. In addition to this, you are requested to suggest any other possible way to ascertain if there is any excess sand mining done by the lease holder.

Yours faithfully

Encl: As above

[Signature]
29.04.2024
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

[Signature]
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

~~22~~

Memo No. 2262 /MM, Jajpur/ Date 17-04-2025

Copy to the Mining Officer, Jajpur district for information & necessary follow up action.

H Nayak
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2263 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the Regional Officer, SPCB, Kalinganagar // ADM, Kalinganagar for kind information.

H Nayak
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2264 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the ADM (Revenue), Jajpur district for kind information.

H Nayak
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2265 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

H Nayak
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

TRUE COPY ATTESTED

H Nayak
29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur



Reminder

GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES

JAJPUR CIRCLE, JAJPUR

E - mail: ddmjajpur.mm@gov.in

Letter No. 2256 /MM, Jajpur/ Date 17-04-2025

To

Regional Transport Officer, Jajpur.

Ref: This office Letter No. 683/MM, Jajpur/Date 03.02.2025

Sub: **M. A No.37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei -Vrs- State of Odisha-regarding.**

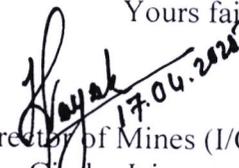
Sir,

In inviting a kind reference to the subject cited above, I am to intimate you that, as per judgement dated 25.08.2023 of the Hon'ble NGT vide O.A No.43/2023/EZ & O.A.No.47/2023/EZ in the matter of Pradeep Kumar Dhal Vrs State of Odisha & others and Rabindra Ghadei Vrs State of Odisha & others, a joint field visit was conducted on 24.11.2023 w.r.t Baitarani River Sand Quarry at Sanla-II under Vyasnanagar Tahasil of Jajpur district to ascertain excess mining, if any done by the lease holder. During joint enquiry, it was not possible to ascertain the excess sand any done by the lease holder as the field visit was conducted in the post monsoon period and the source was covered with sand. The inspection report was filed before the Hon'ble NGT on behalf of Respondent No.2 i.e. Collector, Jajpur. This matter was listed before the Hon'ble NGT on 21.01.2025. The Hon'ble NGT after reading the observation, showed his displeasure with respect to the conduct of the State missionaries and also raised question as to why proper verification for excess sand mining has not been done, as directed by judgment dated 25.08.2023 with a direction to conduct proper inspection (including documentary verification, digital survey and all other possible methods) to ascertain excess sand mining done by the lease holder, if any, as soon as possible. The matter is again listed on **01.05.2025**.

In view of the above averments, it is once again requested to provide information on any case detected or registered for unauthorised transportation of sand from the source during that period i.e. between **November 2022 and April 2023** for the above purpose.

Encl: As above

Yours faithfully


Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

TRUE COPY ATTESTED

29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

- 26 -

Memo No. 2257 /MM, Jajpur/ Date 17-04-2025

Copy to the Mining Officer, Jajpur district for information & necessary follow up action.

Hayat
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2258 /MM, Jajpur/ Date 17-04-2025

Copy to the Tahasildar, Vyasagar // Regional Officer, SPCB, Kalinganagar // ADM, Kalinganagar for kind information.

Hayat
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2259 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the ADM (Revenue), Jajpur district for kind information.

Hayat
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2260 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

Hayat
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

TRUE COPY ATTESTED

Hayat
29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur



Reminder

4

**GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES**

JAJPUR CIRCLE, JAJPUR

E - mail: ddmjajpur.mm@gov.in

Letter No. 2250 /MM, Jajpur/ Date 17-04-2025

To

Inspector-in-Charge, Korei PS
Inspector-in-Charge, Jajpur Road PS
Inspector-in-Charge, Panikoili

Ref: This office Letter No. 677/MM, Jajpur/Date 03.02.2025

Sub: **M. A No.37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei -Vrs- State of Odisha-regarding.**

Sir,

In inviting a kind reference to the subject cited above, I am to intimate you that, as per judgement dated 25.08.2023 of the Hon'ble NGT vide O.A No.43/2023/EZ & O.A No.47/2023/EZ in the matter of Pradeep Kumar Dhal Vrs State of Odisha & others and Rabindra Ghadei Vrs State of Odisha & others, a joint field visit was conducted on 24.11.2023 w.r.t Baitarani River Sand Quarry at Sanla-II under Vyasaganar Tahasil of Jajpur district to ascertain excess mining, if any done by the lease holder. During joint enquiry, it was not possible to ascertain the excess sand any done by the lease holder as the field visit was conducted in the post monsoon period and the source was covered with sand. The inspection report was filed before the Hon'ble NGT on behalf of Respondent No.2 i.e. Collector, Jajpur. This matter was listed before the Hon'ble NGT on 21.01.2025. The Hon'ble NGT after reading the observation, showed his displeasure with respect to the conduct of the State missionaries and also raised question as to why proper verification for excess sand mining has not been done, as directed by judgment dated 25.08.2023 with a direction to conduct proper inspection (including documentary verification, digital survey and all other possible methods) to ascertain excess sand mining done by the lease holder, if any, as soon as possible. The matter is again listed on **01.05.2025**.

In view of the above averments, it is once again requested to provide information on any case detected or registered for illegal extraction of and transportation of sand from the source during above mentioned period **November 2022 and April 2023** to ascertain if there is any excess sand mining done by the lease holder.

Encl: As above

TRUE COPY TESTED
[Signature]
29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

Yours faithfully

[Signature]
17.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2251 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the Superintendent of Police, Jajpur for kind information & necessary action.

Hayak
17.04.2025

Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2252 /MM, Jajpur/ Date 17-04-2025

Copy to the Mining Officer, Jajpur district for information & necessary follow up action.

Hayak
17.04.2025

Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2253 /MM, Jajpur/ Date 17-04-2025

Copy to the Tahasildar, Vyasagar // Regional Officer, SPCB, Kalinganagar // ADM, Kalinganagar for kind information.

Hayak
17.04.2025

Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2254 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the ADM (Revenue), Jajpur district for kind information.

Hayak
17.04.2025

Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

Memo No. 2255 /MM, Jajpur/ Date 17-04-2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

Hayak
17.04.2025

Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur

TRUE COPY ATTESTED

Hayak
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur



GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR

E- mail: ddmjajpur.mm@gov.in

Letter No. 2333 /MM, Jajpur/ Date 19-04-2025

To
The Chief Executive,
Orissa Space Application Center (ORSAC), Odisha.

Sub: Submission of additional data with respect to Sanla – II sand quarry, Jajpur district.

Ref: (1) M. A No. 37 of 2024 (Arising out of O.A No. 43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No. 34 of 2024 (Arising out of O.A No. 47/2023/EZ),
(2) This office Letter No.1704 dated 21.03.2025, 1929 dated 03.04.2025 & 2090 dated 08.04.2025

Sir,
With reference to the subject and as per the telephonic conversation with Sri Anil Kumar Kanungo, Scientist, ORSAC, I am submitting herewith the additional data i.e. DTM, DSM, Ortho and Contour data with respect to Sanla – II sand quarry, Jajpur district for further action at your end.

N.B: I do hereby authorise Sri Satyaranjan Mohanty, RQP/OD/058/2016, M/s Foramin Consultancy Services to submit the DTM, DSM, Ortho and Contour data with respect to Sanla – II sand quarry at ORSAC, Bhubaneswar.

Yours faithfully,
[Signature]
19.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 2334, M.M, Jajpur, Date. 19-04-2025,
Copy to Sri Satyaranjan Mohanty, RQP/OD/058/2016, M/s Foramin Consultancy Services with a request to submit the above data at ORSAC, Bhubaneswar immediately and report to the undersigned.

[Signature]
19.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Memo No. 2335, M.M, Jajpur, Date. 19-04-2025,
Copy submitted to Anil Kumar Kanungo, Scientist, ORSAC for information and necessary action.

TRUE COPY
[Signature]
29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

[Signature]
19.04.2025
Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

- 80 -

[Signature]
23.04.25

To

The Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Ref:- Letter No.2250/MM, Jajpur, Dtd.17.04.2025.

Sub:- Submission of information on M.A No.37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei-Vrs- State of Odisha- regarding.

Sir,

In inviting a kind reference to the subject cited above, I am to state that no case has been detected or registered for illegal extraction of and transportation of sand from the Baitarani River Sand Quarry at Sanla-II under Vyasaganar Tahasil of Jajpur district during the period November 2022 and April 2023.

This is for kind information.

Yours faithfully,

[Signature]
21.04.2025
IIC, Korai PS.

QR NO. 1396 ICS
21.04.2025

TRUE COPY ATTESTED

[Signature]
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur

1334
23.04.2025

To

The Deputy Director of Mines (I/C)

Jajpur Circle, Jajpur

Ref: Letter No. 2250/MM, Jajpur Dt. 17.04.2025

Sub: Submission of information on M.A No. 37 of 2024(arising out of O.A No. 43/2023/EZ), filed by Pradeep Kumar Dhal & M. A No. 34 of 2024(arising out of O.A No. 47/2023/EZ), filed by Rabindra Ghadei- Vrs- State of Odisha- regarding.

Sir,

With reference to the above noted cited subject, I am to state that no case has been detected or registered for illegal extraction of and transportation of sand from the Baitarani River Sand Quarry at Sanla-II under Vyasagar Tahasil of Jajpur District during the period of November 2022 and April 2023.

This is for favour of kind information.

DR No. 671/PS
Dt. 21/04/2025

Yours Faithfully

B. Das
21/04/2025
IIC Panikoili PS

TRUE COPY ATTESTED

H. Das
29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

~~32~~

H
23.04

DR NO. 1359 dt.21/04/2025

TO
The Deputy Director of Mines (I/C) Jajpur Circle
Jajpur.

Ref: Letter No. 2250/MM, Jajpur, dtd.17.04.2025

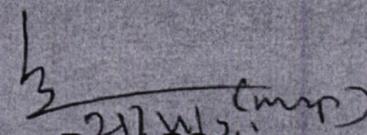
Sub. Submission of information on M.A. No. 37 of 2024 arising out of O.A. No. 43/2023/EZ filed by Pradeep Kumar Dhal & M.A No. 34 of 2024 arising out of O.A. No. 47/2023/EZ), filed by Rabindra Ghadai-Vrs- State of Odisha regarding illegal extraction and transportation of sand.

Sir,

With reference to the letter on the subject cited above, I have the honour to report that no case has been detected regarding illegal extraction of and transportation of sand from the river Baitarini sand quarry Sanla-II under Vyasanagar Tahasil, Jajpur Road for the period from November -2022 to April 2023 at Jajpur Road PS.

This is for favour of kind information

Yours faithfully,


IIC , Jajpur Road PS.

TRUE COPY ATTESTED


Deputy Director of Mines I/C
Jajpur Circle, Jajpur.



OFFICE OF THE REGIONAL TRANSPORT OFFICER, JAJPUR

E.mail: rto_jajpur@yahoo.in

Letter No: 520 / Date: 22.04.2025

To

The Deputy Director of Mines,
Jajpur Circle, Jajpur.

Sub:

Regarding M. No.37 of 2024 (arising out of O.A No.43/2023/EZ), filed by Pradeep Kumar Dhal & M.A No.34 of 2024 (arising out of O.A No.47/2023/EZ), filed by Rabindra Ghadei- Vrs State of Odisha.

Ref:

Your office Letter No- 2256/MM,Jajpur/Date-17-04-2025.

Sir,

With reference to the subject cited above and letter under reference, I am to intimate you that during the period from November 2022 to April 2023 overloading vehicles were detected and penalty involved by our staff, but however we are unable to say, whether these vehicles were transporting unauthorized sand from the concerned lease holder or not.

Yours faithfully,

[Signature]

Regional Transport Officer (I/C)
Jajpur.

Memo No- 521 / Dt. 22.04.2025

Copy to the Mining Officer, Jajpur for favour of kind information.

[Signature]

Regional Transport Officer (I/C)
Jajpur.

Memo No- 522 / Dt. 22.04.2025

Copy to the Tahasildar, Vyasaganagar / Regional Officer, SPCB, Kalinganagar / the ADM, Kalinganagar for kind information

[Signature]

Regional Transport Officer (I/C)
Jajpur.

Memo No- 523 / Dt. 22.04.2025

Copy submitted to the ADM (Revenue), Jajpur for favour of kind information

[Signature]

Regional Transport Officer (I/C)
Jajpur.

Memo No- 524 / Dt. 22.04.2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

[Signature]

Regional Transport Officer (I/C)
Jajpur.

TRUE COPY ATTESTED

[Signature]
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur

~~24~~

ANNEXURE - I/6

H. Nayak
24.04.2025



OFFICE OF THE TAHASILDAR, VYASANAGAR, JAJPUR

E-mail: tah.vyasa-od@nic.in, tdrvyanagar@gmail.com

Letter No. 2403 /Date. 24/04/2025

To

The Deputy Director of Mines (I/C),
Jajpur Circle, Jajpur.

Sub: Regarding verification of documents of Sanla-II Baitarani River
Sand Quarry.

Ref: Your letter No.2261/dt.17.04.2025.

Sir,

With reference to the subject noted above, I am to say that the
Case Record of Sanla-II Baitarani River Sand Quarry has been
transferred to your good office vide this office letter No.3211/
dt.28.06.2023 and no other documents is available in this office related
to the said matter.

This is for your information and necessary action.

Yours faithfully,

H. Nayak
24/4/25
Tahasildar, Vyasaganagar

TRUE COPY ATTESTED

H. Nayak
29.04.2025
Deputy Director of Mines I/C
Jajpur Circle, Jajpur



- 35 -

ANNEXURE-J/6

ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Govt. of Odisha

[Handwritten Signature]
25.04.25
M.O (IC)

ORSAC/PR/1263/2025/ 1681 (2) Dt.-25/4/2025

To,
The Deputy Director of Mines (I/C)
Jajpur Circle, Jajpur

Sub- Assessment of the quantum of minor minerals excavated from Baitarani river sand quarry at sanla-II in village Sanla under Vyasaganar Tahasil of Jajpur district with respect to M.A No.-37 of 2024 (arising out of OA no.43/2023/EZ) filed by Pradeep Kumar Dhal & M.A No.-34 of 2024 (arising out of OA no.47/2023/EZ) filed by Rabindra Ghadei vrs state of Odisha & others.

Ref- Your letter No-667/MM, Jajpur/dated-03.02.2025

Sir,

In inviting a reference in the subject mentioned above and the letter cited under reference, please find the assessment of the quantum of Minor Minerals excavated from Baitarani river sand quarry at sanla-II in village Sanla under Vyasaganar Tahasil of Jajpur district with respect to M.A No.-37 of 2024 (arising out of OA no.43/2023/EZ) filed by Pradeep Kumar Dhal & M.A No.-34 of 2024 (arising out of OA no.47/2023/EZ) filed by Rabindra Ghadei vrs state of Odisha & others.

This is for favour of your kind information and necessary action.

- Encl: 1. DIGITAL ELEVATION MAP
2. ORTHO MAP
3. Contour Map
4. Assessment Report

Yours Faithfully

[Handwritten Signature]
25.04.2025
Scientist-D, ORSAC

Copy to:

- 1). The Director of Mines & Geology, Steel & mines Dept., Govt. of Odisha for information.

TRUE COPY TESTED

[Handwritten Signature]
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur

~~36~~

2

**VOLUME ASSESSMENT REPORT OF SALNA –II BAITARANI RIVER
SAND QUARRY OVER AN AREA OF 4.86 HA. OR 12.00 ACRES IN
VILLAGE SANLA UNDER VYASANAGAR TAHASIL OF JAJPUR
DISTRICT, ODISHA**

1. Introduction:

SANLA-II Baitarani river sand quarry over an area of 4.86 Ha. /12 Ac. in village Sanla under Vyasaganar Tahasil of Jajpur district in Odisha. The mining plan was approved on 25.06.2020 prepared by Geo Consultant Pvt.Ltd..

2. Location of the Area:

The Lease area is located at latitude 21°02'24.53" N to 21°02'41.68" N and longitude 86° 13' 26.30"E to 86° 13' 41.57" E & It is a part of Baitarani River, Sanla Mouza and the area covered in the Survey of India Topo-sheet No. F45O04.

The details of Boundary pillar coordinates are given below the table.

PO ID	DMS LAT	DMS LONG
1	21° 02' 26.09" N	86° 13' 41.57" E
2	21° 02' 24.53" N	86° 13' 39.63" E
3	21° 02' 26.55" N	86° 13' 37.11" E
4	21° 02' 29.37" N	86° 13' 34.71" E
5	21° 02' 31.42" N	86° 13' 32.63" E
6	21° 02' 33.53" N	86° 13' 30.73" E
7	21° 02' 34.84" N	86° 13' 29.65" E
8	21° 02' 35.97" N	86° 13' 29.06" E
9	21° 02' 37.20" N	86° 13' 28.30" E
10	21° 02' 38.03" N	86° 13' 27.76" E
11	21° 02' 39.78" N	86° 13' 26.76" E
12	21° 02' 40.49" N	86° 13' 26.30" E
13	21° 02' 41.68" N	86° 13' 28.65" E
14	21° 02' 35.73" N	86° 13' 32.42" E
15	21° 02' 29.57" N	86° 13' 37.89" E

TRUE COPY ATTESTED


Deputy Director of Mines I/C
Jaipur Circle, Jaipur

ODISHA SPACE APPLICATIONS CENTRAL
BHUBANESWAR

MAP NO. 4401

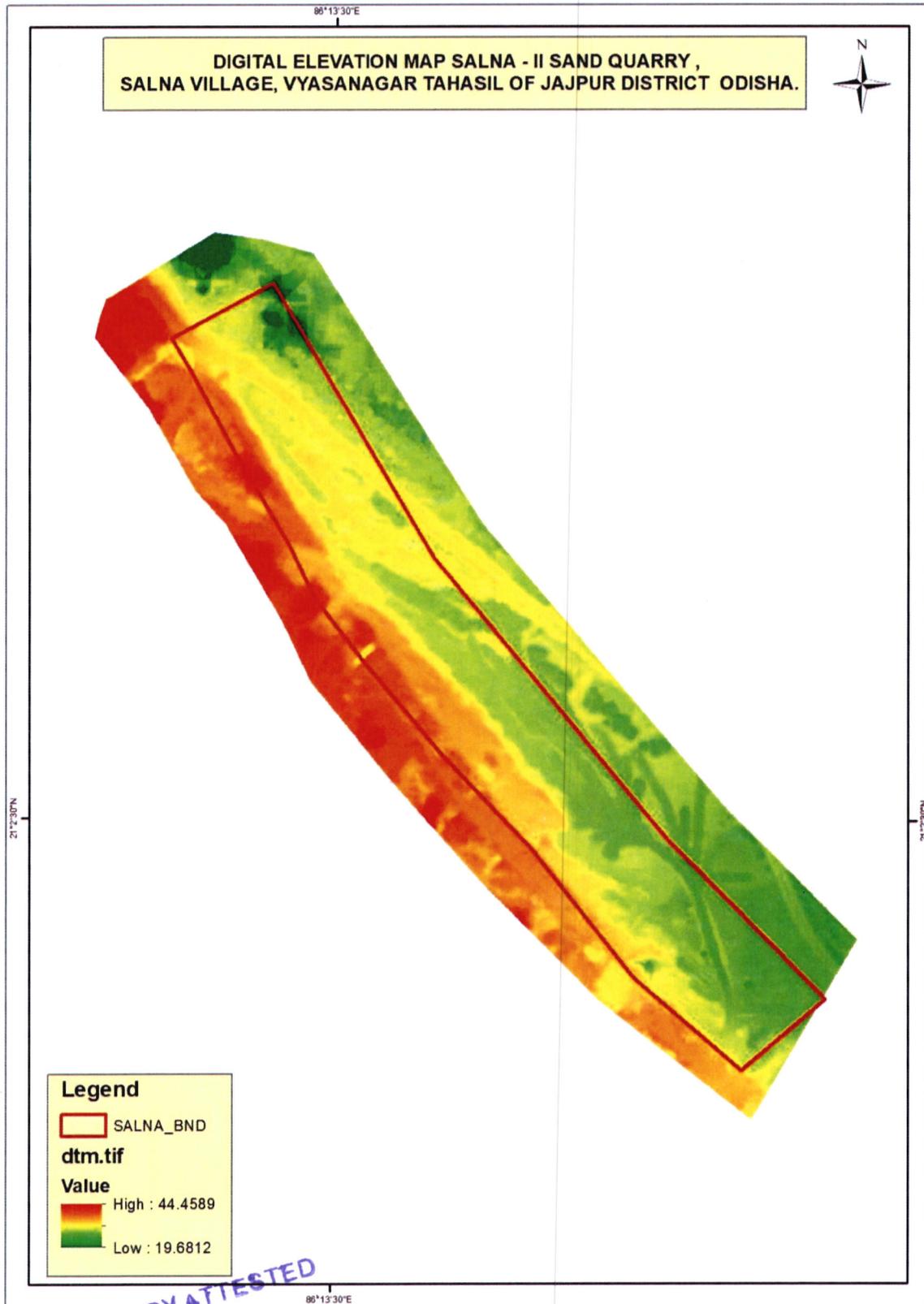
DATE. 25/04/2025


AUTHORISED SIGNATORY


25.04.2025

~~22~~

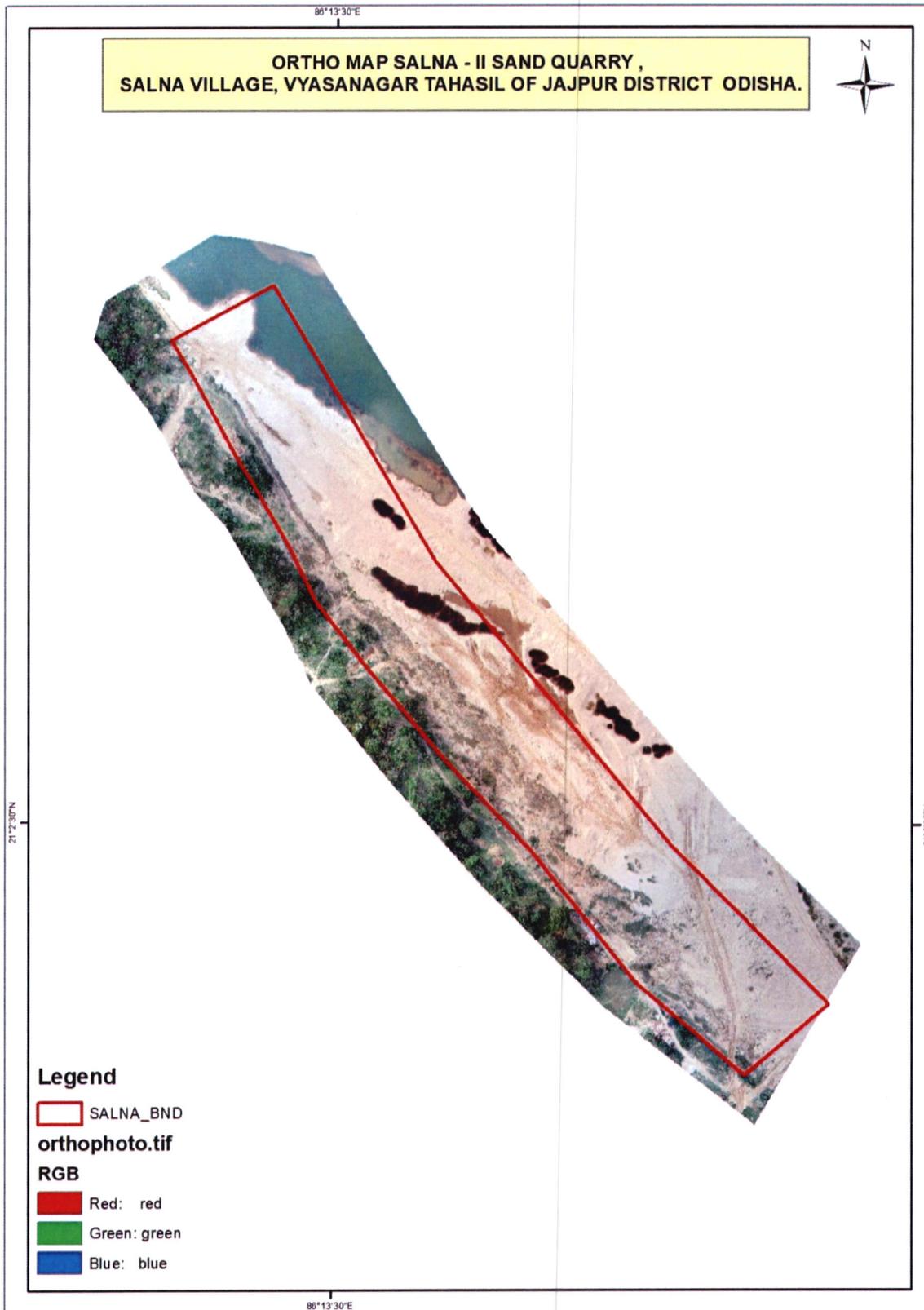
**MAP OF SANLA -II BAITARANI RIVER SAND QUARRY SURVEYED
BY AREAL CONSTRUCTION GEO-INDIA SERVICES.**



TRUE COPY ATTESTED

[Signature]
Deputy Director of Mines I/C
Jaipur Circle, Jaipur

[Signature]
25.04.2025

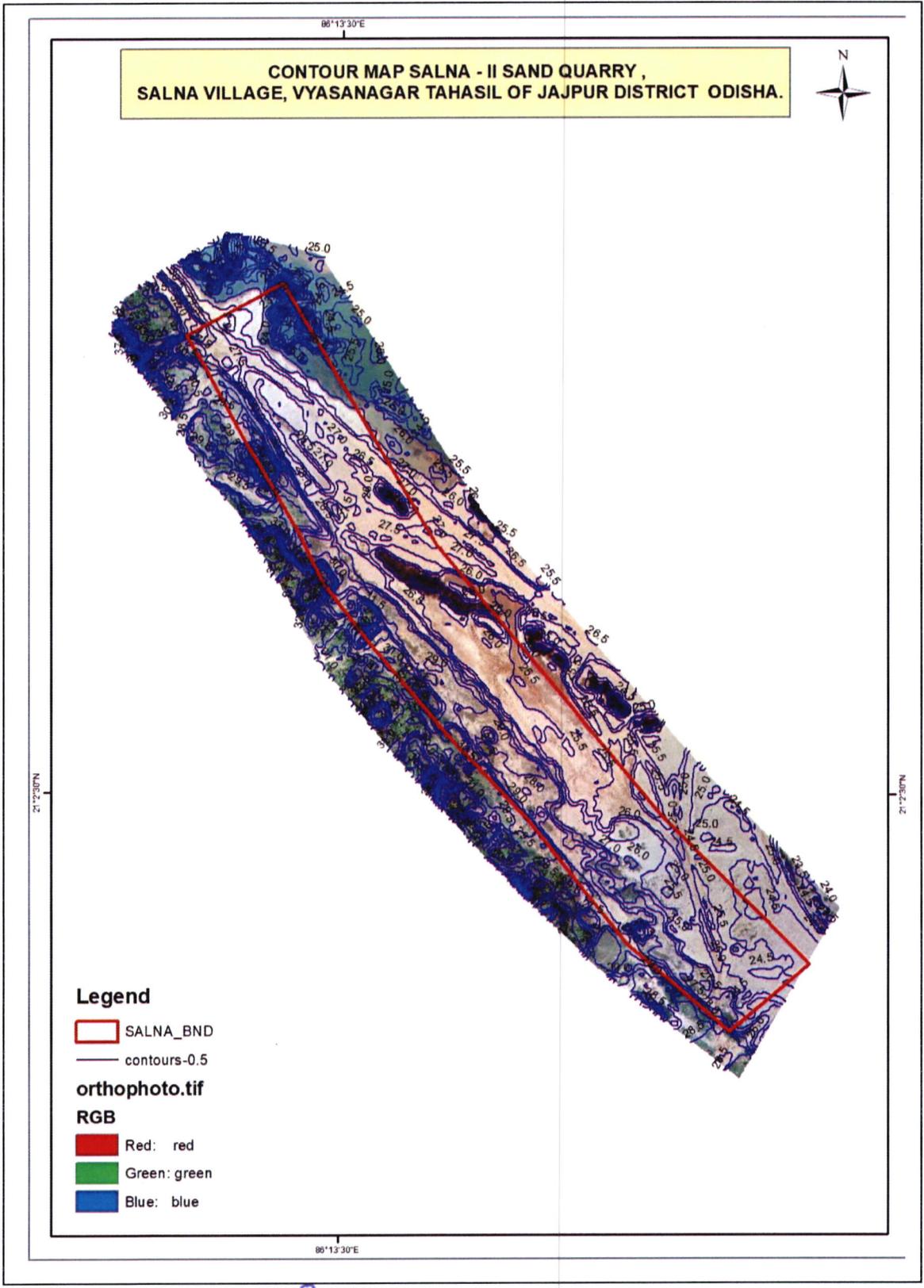


TRUE COPY ATTESTED

[Signature]
Deputy Director of Mines I/C
Jaipur Circle, Jaipur

[Signature]
25.04.2025

~~SECRET~~



TRUE COPY ATTESTED

[Signature]
21.06.25
Deputy Director of Mines I/C
Jaipur Circle, Jaipur

[Signature]
25/04.2025

-40-

**VOLUME ASSESSMENT REPORT OF SALNA- II SAND QUARRY
OVER AN AREA OF 12.00AC/ 4.86 HECT IN VILLAGE SANLA
UNDER VYASANAGAR TAHASIL OF JAJPUR DISTRICT, ODISHA**

The volume of extraction of SANLA -II Baitarani river sand quarry has been estimated by using Global Mapper software by taking Drone Image DTM (08.04.2023) and RL HEIGHT 30 mtrof previous mining plan Surveyed on17.02.2020.

As discussed with Deputy Director of Jajpur, it is observed from Ortho photo on 08.04.2023 no more activity done in lease area. If we will be procured satellite image of that area it is too much cost, So calculate over extraction volume this area taking R.L height from mining plan as base year dem and drone image DTM prepared by Areal Constructions And Geo-India Services as study area. Satellite image of the year 2022 that is available in ORSAC shown that no activity done this area so base year height taken from mining plan R.L height.

Boundary heights used for Volume Estimation from DTM inside Lease area:

X	Y	Elevation
419773.5	2326803	30
419752.8	2326785	30
419733.5	2326802	30
419706.7	2326825	30
419680.4	2326847	30
419661.9	2326871	30
419646.6	2326890	30
419629.7	2326912	30
419611.6	2326935	30
419596.5	2326950	30
419568	2326981	30
419551.8	2326998	34
419528.2	2327026	35
419510.1	2327048	30
419497.3	2327063	30
419480.4	2327085	30
419466.3	2327103	30
419457.4	2327122	30
419449.5	2327138	30
419435.8	2327162	35
419427.7	2327176	37
419412.3	2327202	30
419401	2327223	30
419383.7	2327256	30
419370.5	2327278	30
419393.7	2327290	30
419423.7	2327306	30

TRUE COPY ATTESTED

Deputy Director of Mines & I
Jajpur Circle, Jajpur

Cwarye

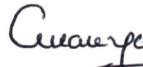
25.04.2025

- (X) -

419423.9	2327306	30
419438.5	2327314	30
419451.3	2327292	30
419467.7	2327264	30
419479.3	2327245	30
419490.6	2327225	30
419507.1	2327197	30
419520	2327175	30
419532	2327155	30
419546.4	2327130	30
419566.4	2327106	27
419591.3	2327076	27
419609.9	2327054	30
419633.2	2327025	30
419645.7	2327010	30
419667.6	2326984	30
419688.4	2326958	30
419703.4	2326940	30
419716.6	2326927	30
419731.5	2326912	30
419753.2	2326890	30
419770.9	2326872	30
419790.5	2326852	30
419807	2326835	30
419796.7	2326822	30
419773.5	2326803	30

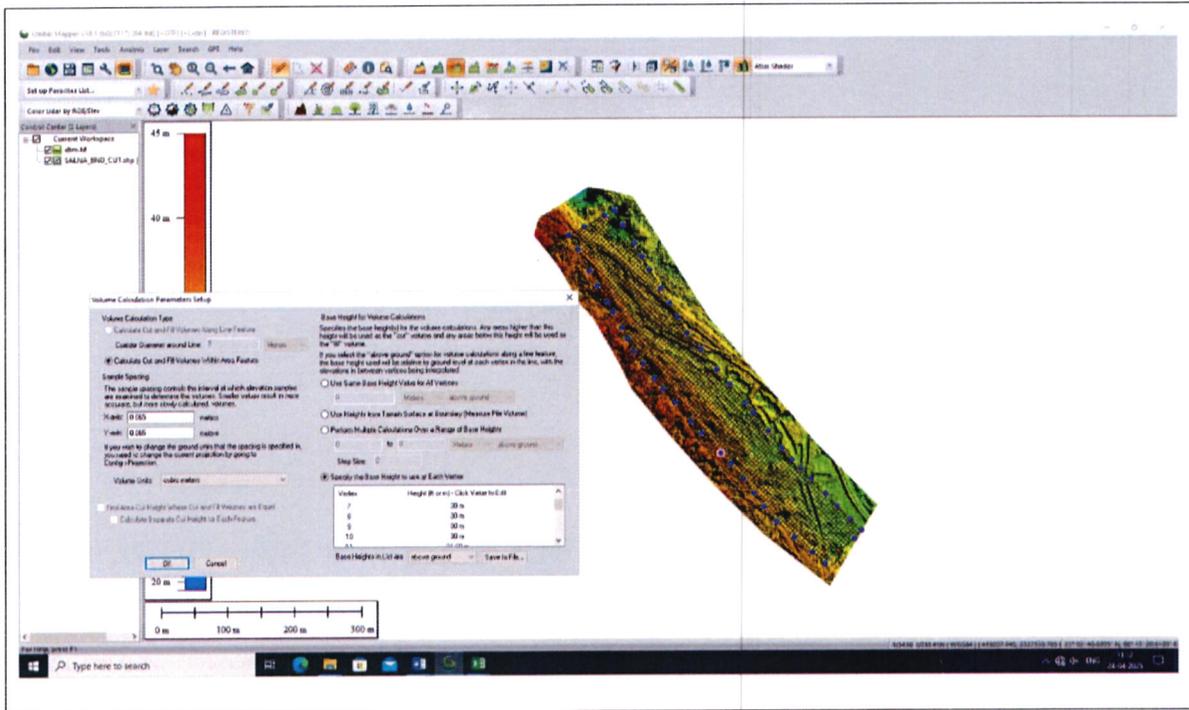
TRUE COPY ATTESTED


29.04.25
Deputy Director of Mines I/C
Jaipur Circle, Jaipur



25.04.2025

~~USA~~



Taking these lease boundary heights from mining plan software create a mean surface height of base year and study year height taken from DEM by Drone survey on 08.04.2023. From these two surface height software calculate volume by CUT - FILL method. The software calculate volume by create a mean surface height so the volume estimation accuracy comes to + or - 5 percentage.

TOTAL VOLUME: 97948.885 cubic meters

FILL_VOLUME: 4767.068 cubic meters

CUT_VOLUME: 93181.817 cubic meters

Assessment Report

The volume of extractio from the year 2022 period to drone survey dem on 08.4.2023 is 4767.068 cu³.

S. M. Shrivastava
Superintendent
 Create for
 25.04.2025

TRUE COPY ATTESTED
[Signature]
 29.04.25
Deputy Director of Mines I/C
Jajpur Circle, Jajpur



ANNEXURE - 'K/6'

GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR
E - mail: ddmjajpur.mm@gov.in

Letter No. 2555 /MM, Jajpur/ Date 25.04.2025

To

Sri Ananda Chandra Mohanty-Lessee,
Baitarani River Sand Quarry, Sanla-II.

Sub: Show-Cause Notice for unauthorised extraction of Sand from Baitarani River Sand Quarry, Sanla-II.

Sir,

As per the Assessment Report submitted by the Odisha Space Application Centre (ORSAC), Bhubaneswar on dated 25.04.2025, a quantity of **4767.068 Cu m** of sand has been extracted by you from Baitarani River Sand Quarry, Sanla-II during the period 2022 to 08.04.2023.

Hence, you are directed to show-cause within three days of receipt of this notice as to why an amount of Rs.18,40,740/- as calculated below will not be imposed on you for such unauthorised extraction of sand from Baitarani River Sand Quarry, Sanla-II during the period in question.

Calculation Table		
Sl No.	Type of dues imposed	Amount Imposed (In Rs.)
1	Royalty @ 35/Cu m	166848
2	Additional Charges@234/Cu m	1115494
3	DMF@30% of Royalty	50055
4	EMF@5% of Royalty	8343
5	Penalty	500000
Total =		Rs.1840740/-

Yours faithfully,

Mining Officer (I/C), Jajpur

Memo No. 2556 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

TRUE COPY
K. Nayak
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur

Mining Officer (I/C), Jajpur

- 441 -

Memo No. 2557 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.


25/04/25

Mining Officer (I/C), Jajpur

Memo No. 2558 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.


25/04/25

Mining Officer (I/C), Jajpur

TRUE COPY ATTESTED



ANNEXURE - 'L/6'

GOVERNMENT OF ODISHA
OFFICE OF THE DEPUTY DIRECTOR OF MINES
JAJPUR CIRCLE, JAJPUR

E - mail: ddmjajpur.mm@gov.in

Letter No. 2557 /MM, Jajpur/ Date 25.04.2025

To

The Regional Officer,
State Pollution Control Board, Kalinganagar,
Dist-Jajpur.

Sub: Intimation from realisation of Environmental Compensation from Anand Chandra Mohanty-Lessee of Baitarani River Sand Quarry, Sanla-II for unauthorised extraction of sand.

Sir,

With reference to the subject cited above, I am to intimate you that, the Volume Assessment Report of Baitarani River Sand Quarry, Sanla-II under Tahasil Vyasagar of Jajpur district reveals that, a quantity of 4767.068 Cu m of sand has been extracted by the lessee Sri Anand Chandra Mohanty, unauthorisedly from the aforesaid quarry.

Hence, you are requested to initiate necessary action to realise the Environmental Compensation as applicable under intimation to this office.

Yours faithfully,

Mining Officer (I/C), Jajpur.

Memo No. 2560 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2561 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2562 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

TRUE COPY ATTESTED
Deputy Director of Mines I/C
Jajpur Circle, Jajpur

Mining Officer (I/C), Jajpur

ANNEXURE - 'M/6'

Date: 28.04.2025

To

The Mining Officer, Jajpur,
O/o the Deputy Director of Mines,
Jajpur Circle, Jajpur.

Sub: Show-cause for unauthorized extraction of sand from Baitarani River Sand Quarry, Sanla-II-regarding.

Sir,

I Sri Ananda Chandra Mohanty-Lessee of Baitarani River Sand Quarry, Sanla-II, under Tahasil Vyasaganar, Dist-Jajpur, submit to say that I have received the show-cause Notice issued by your good-office vide No.2555 Dt. 25.04.2025, in which you have mentioned a quantity of 4767.068 Cu m of sand has been extracted by me from the aforementioned source unauthorizedly. In this regard, this is my humble submission that I am the authorized lessee of Baitarani River Sand Quarry, Sanla-II, and the source was being operated by obtaining all the statutory documents i.e., E.C, CTO & CTE. The Tahasildar, Vyasaganar was also issued Y-Forms in my favour for the production of sand from the source. Apart from this, the show cause notice issued by you doesn't reflect the period of assessment and the method adopted for the calculation of unauthorized extracted quantity.

Therefore, I request your good-self to provide me with an opportunity of hearing and provide the necessary documents relating to the assessment of quantity, so that I can submit my final views against your show-cause notice.

Yours faithfully,

Ananda Chandra Mohanty

TRUE COPY ATTESTED

[Signature]
29.04.2025

Deputy Director of Mines I/C
Jajpur Circle, Jajpur